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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/85/IB/2018
PETITION NUMBER : CP/697/(IB)/2017
NAME OF THE PETITIONER(S) : STATE BANK OF INDIA
NAME OF THE RESPONDENT(S) : EAST COAST CONSTRUCTIONS & INDUSTRIES LTD
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1)	ANANT MERATHIA	Counsel for Corp Debtor / Applicant in CA. 85/2018	Anant
2)	M. Sricharan Rangarajan Additional Govt Pleader	Counsel for PWD	M.S.
3)	B. Sarath babu For. Standing counsel Mr. Rama moorthy	Counsel for 4 th Respondent Baba Atomic Energy	B. Sarath

ORDER

Counsel for corporate debtor present. Counsels for the proposed respondents are present. Both the counsels prayed for time to make submissions. Time is enlarged at request. Put up on 14.03.2018.

-SD-

(S VIJAYARAGHAVAN)
Member (Technical)

-SD-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)